

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 47

**IA 2927/2022 in C.P./(IB)/406/MB/2022**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **29.11.2022**

NAME OF THE PARTIES: - **ADO ADDITIVES TECHNOLOGIES LIMITED**  
**V/s PROTOCOL MARINE SERVICES**  
**PRIVATE LIMITED**

*Appearance (via video-conference):*

For the Applicant : None present

For the Respondent : None present

Section 9 of the IBC, 2016 & Rule 11

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ORDER

Due to paucity of time, the matter could not be taken up today. Therefore, list this matter on Board on 20.01.2023, for further consideration and hearing.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Vedant Kedare

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)